

(a) the steps Government have taken for further exploration of mineral resources in various parts of Orissa during the year 1983;

(b) the results achieved; and

(c) the steps being taken to explore them?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) Investigation and exploration for minerals is a continuous process. Geological Survey of India and Orissa State Directorate of Mines carried out this work in their respective selected operational areas according to plan and programmes drawn up for 1983. GSI mapped an area of 2585 sq. kms. and accomplished over 12500 meters of drilling.

(b) Additional resources of coal and chromite have been proved and new limestone deposits discovered in Bolangir and Kalahandi. The Directorate of Mines has also explored areas for coal, limestone, chromite, fireclay, tin, etc.

(c) Exploration for different minerals is continuing during the current (1983-84) field season also.

Out of Turn Allotment of Maruti Vehicles.

4080. SHRI R. P. SARANGI : Will the Minister of INDUSTRY be pleased to refer to Unstarred Question No. 234 on 16 November, 1983 and Starred Question No. 305 on 14 December, 1983 regarding out of turn allotment of Maruti vehicles and state :

(a) the criteria "Promotion of the public interest" and whether within the ambit of 'Public interest' allotment to judges, M.P.s, M.L.A.s, Secretaries of Government is to be done;

(b) the criteria for defining 'public interest' in the context of allotment of cars;

(c) whether certain classes of persons are sought to be covered under public interest, details thereof; and

(d) share of this category in five per cent Manufacturers Quota ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) to (c) "Promotion of public interest" criteria is intended to cover individuals and organisations engaged in various types of public and social services. Each request is considered on a case to case basis by the Board of Directors of the Company and no class or category of people is covered in general under this criteria.

(d) There is no predetermined share for this category in the 5% manufacturers' quota.

Approved Phased Maruti Vehicles Manufacturing Programme

4081. SHRI R.P. SARANGI : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 567 on 27 July, 1983 regarding applications for purchase of Maruti cars and state :

(a) the details of the "duly approved phased manufacturing programme" which envisages an indigenous contribution of a little over 31 per cent in 1984-85 going upto over 95 per cent in 1988-89;

(b) indigenous contribution proposed for 1984-85 alongwith details of parts and components to be procured indigenously;

(c) the details of parts and components to be procured indigenously in 1985-86, 1986-87, 1987-88 and 1988-89 respectively; and

(d) whether a copy would be made available in the Parliament Library, if so, the reference number, if it is not possible to lay a copy of duly approved

phased manufacturing programme on the Table of the House ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :

(a) The indigenous contribution in the approved phased manufacturing programme for Maruti cars is as follows :—

1984-85	31.6%
1985-86	42.6%
1986-87	57.3%
1987-88	84.5%
1988-89	95.3%

(b) and (c) The details of components/parts to be indigenised are being updated from time to time keeping in view progress made in their development with the objective of meeting the overall targets.

(d) It is not in the commercial interest of the company to disclose details of its phased manufacturing programme.

Conditions for Booking Scooters and Cars

4082. **SHRI R. P. SARANGI :** Will the Minister of INDUSTRY be pleased to refer to reply given to Unstarred Question No. 4736 on 21 December, 1983 regarding conditions for booking scooters and cars and state :

(a) names of automotive manufacturers covered by guidelines in above noted question alongwith the total advance deposits with each as on 31 December, 1983;

(b) the amount of such advance money deposited with (i) nationalised banks (ii) public sector financial institutions (iii) public sector undertakings as on 31 December, 1983 in case of each Company;

(c) whether these guidelines are applicable to Maruti Udyog Limited, if not, whether all the companies including

Maruti have filed positions of deposit deployment with Department of Heavy Industry for quarter ended 31 December, 1983 as per guidelines; and

(d) details of the deposit deployment position of Maruti Udyog Limited as on 31 December, 1983 ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) :

(a) to (d) Time limit for adhering to these guidelines having been extended upto 30.6.1984; the companywise information of deployment of funds would be available during the quarter ending 30.9.1984. These guidelines are applicable to Maruti Udyog Limited also.

Central Ministry for Tribals

4083. **SHRI PIYUSH TIRKI :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn towards the news item published in Statesman dated 15 February, 1984 captioned "Central Ministry for Tribals sought",

(b) if so, whether Government are going to have a separate Ministry at the Centre to look after Tribal Welfare;

(c) if so, by what time; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) to (d) It has not been considered necessary to have a separate Ministry are being made more effective.

Sick Units in Delhi

4084. **SHRIMATI JAYANTI PATNAIK :** Will the Minister of INDUSTRY be pleased to state :